Sealed Tenders are invited by the Director, Animal Husbandry & Veterinary Services, Panaji to dispose off unserviceable and Condemned Vehicles mentioned below on “AS IS WHERE IS BASIS” so as to reach this Office upto 10.30 a.m. on 05-03-2014.

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Make</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Maruti Esteem</td>
</tr>
<tr>
<td>2</td>
<td>Mahindra Jeep</td>
</tr>
<tr>
<td>3</td>
<td>Ambassador Car</td>
</tr>
</tbody>
</table>

Tenders will be opened in the Office of the Director, AH & VS, Pashusamvardhan Bhawan, Patto- Panaji Goa on the same day at 11.00 am during which period the tenderers or their Authorized representatives may remain present. Tender Catalogue alongwith Terms and Conditions can be obtained from this office, on all working days/ during office hours on payment of Rs. 300/- (Rupees Three Hundred only) (Non refundable) per set from 17-02-2014 to 28-02-2014 (upto 2.00 p.m).

The Vehicles shall be available for inspection from 17-02-2014 to 28-02-2014 (upto 2.00 p.m.) as per details of locations mentioned in the tender catalogue.

Vat shall be payable on disposal of all condemned articles.

The Director, Animal Husbandry & Veterinary Services reserves the right to accept or reject any or all offers without assigning any reasons thereof.
C.W.C. to

1. The Joint Secretary to Hon. Chief Minister, Secretariat, Panaji, Goa.
2. The Principal Chief Engineer, PWD, Altinho, Panaji.
3. The Under Secretary (Finance), Secretariat, Panaji, Goa.
4. The Directorate of Accounts, Panaji.
5. The Executive Engineer, Division IV, P.W.D., Tonca, Caranzalem.
6. The Director, Directorate of Printing & Stationery, Panaji – Goa.
7. The Under Secretary, Goa Legislative Assembly, Porvorim – Goa.
8. The Director, Directorate of Information and Technology, Porvorim – Goa. 

CD Enclosed
TENDER AUCTION CATALOGUE
GOVERNMENT OF GOA
DIRECTORATE OF ANIMAL HUSBANDRY & VETERINARY SERVICES
PATTO, PANAJI-GOA

FORM – A

TENDER AUCTION/CATALOGUE DETAILS

1. AUCTION NOTICE NO. 9-1(13)/13-14/6227 DATED: 06/02/2014

2. NUMBER OF LOTS: 03 (details of lots with location enclosed in Form C)

3. INSPECTION PERIOD: from 17-02-2014 to 28-02-2014 upto 4.00 P.M.
   (During office hours & working days by prior appointment)

4. LAST DATE/TIME OF RECEIPT OFF BIDS: On or before 05-03-2014 to 10.30 A.M.

5. DATE & TIME OF OPENING: 05-03-2014 AT 11.00 A.M. (as far as possible)

6. E.M.D: Shall be at the rate 25% of the quoted bid value per lot increase of disposal Vehicle Machinery /Equipment etc. and other items which is to be enclosed in the form of Pay Order/ D.D./D.C.R. of Any Scheduled Bank drawn in favour of Directorate of Animal Husbandry & Veterinary Services, Panaji payable at Panaji-Goa.

7. COST OF AUCTION CATALOGUE: Rs. 300/- (With Terms & Conditions)

8. NAMES & ADDRESS OF THE PARTY: ________________________________
   TO WHOM CATALOGUE SOLD ________________________________
   (NON-TRANSFERABLE)

(Signature of Head of Department)
GOVERNMENT OF GOA
DIRECTORATE OF ANIMAL HUSBANDRY & VETERINARY SERVICES
PATTO, PANAJI-GOA

AUCTION NOTICE NO. 9-1(13)/13-14/6227
DATED: 06/02/2014

TERMS AND CONDITIONS OF AUCTION TENDER NOTICE

1. The Department invites sealed bids for disposal of unserviceable vehicles/materials on Lot basis as described in the details of lots (“FORM “c”) on “AS IS WHERE IS, WHAT IS & NO COMPLAINT” basis.

2. The vehicles/ materials offered for disposal may be inspected normally during working hrs/ days with prior permission during the inspection period as specified in Auction Notice.

3. Tender documents are not transferable. The list of vehicles/materials put up for Auction with locations are specified in “FORM C” attached.

4. Offers/bids are to be quoted only in the “SCHEDULE OF LOTS” (“FORM D”) enclosed and as per unit of measurement stipulated in the “SCHEDULE OF LOTS”.

5. Offer must be submitted for each lot separately. VAT payable will be collected from all the successful bidders at the prevailing rates on the amount quoted by the bidder on the bid articles at the time of final payment.

6. Tenders shall submit attested copy of PAN Card along with the bid.

7. Tender complete in all respects should be dropped in Tender Box kept in the Office of Directorate of Animal Husbandry & Veterinary Services, Patto – Panaji within the closing time & date specified. Tenders as far as possible shall be opened on the same day at 11.00 a.m. in the presence of Tenderers who are present during the same period.

8. Earnest Money Deposit will be at the rate of 25% of the bid value. The same shall be in the form of Demand Draft drawn in favour of Director of Animal Husbandry & Veterinary Services payable at Panaji- Goa and to the enclosed by all bidders in a separate envelope duly superscribed as “Security Deposit of Rs. __________ for Lot Nos. ____________”. The above envelope along with the sealed offer shall be placed in the third envelope duly superscribed as “Auction Notice No.9-1(13)/13-14/ ____________” dated ____________ along with their offer.
9. The Earnest Money Deposit of all unsuccessful bidders (except that of the second highest bidder), will be returned within 8 days after the date of auction. The Security Deposit of the Second highest bidder will be returned only after the finalization of sale with the highest bidder.

10. The Earnest Money Deposit of the successful bidders will be adjusted against their respective final bid value(s). The balance 75% of highest bid value of each Lot should be paid by the bidder within 7 days from the date of issue of sale letter acceptance letter by the department to the successful bidder.

This balance payment shall also be remitted in the form of Demand Draft drawn in favour of Director, Animal Husbandry & Veterinary Services payable at Panaji. In case of failure to make balance payment in stipulated time the amount deposited as per clause (8) above shall stand forfeited to Government.

11. The successful bidder on intimation shall pay the balance amount of 75% of the bid value within 7 days of receipt of intimation and take delivery within 3 weeks time or any extended time granted by this office failing which the Earnest Money Deposit of the bidder will stand forfeited to the Government.

12. The offer of tender(s) shall remain valid for acceptance by Department for a period of 90 days from the date of opening of bids. If the said day is closed/holiday or declared as holiday due to any unforeseen reason, then the offer shall be automatically deemed to be valid for acceptance till the next working day.

13. The Tenders shall be treated as having been concluded as soon as Sale Letter is issued by the Department to the successful bidder.

14. All tenders must be submitted only in the prescribed form in sealed covers superscribed “TENDER FOR DISPOSAL OF UNSERVICEABLE MATERIAL/VEHICLE” alongwith the reference number/ date of Auction Notice as well as last date of receipt & opening of tenders. The tender must be addressed to the Director of Animal Husbandry & Veterinary Services, Panaji-Goa and put in tender box as required kept in this office.

15. Tenders should enclose inside the sealed cover all the following documents:
   a. D.D. towards Earnest Money Deposit, drawn Lot wise, affixing rubberstamp at the back of each such Demand Draft, showing the name and address of Firm/ Party as required.
   b. Terms and conditions of tender in “Form B” and declaration in “FORM E” duly signed.
   c. Schedule of Lots (FORM D) duly filled with all columns and signed (rates in figure and words).
   d. Attested copy of the PAN card.
   e. Attested copy of Photo Identity with address proof.
16. The person signing the schedule of lots will be deemed to be the only authorized representative of the tenderer for any or all transactions with Department. All rates and prices in the tender should be quoted both in figures and in words. Tenders containing any overwriting or revised rates without being authenticated by tenderers signature is/are liable to be rejected. Should there be any variation between the rates indicated in figure and words the higher of the two shall be considered.

All rates in tender should be quoted as per the unit of measurement stipulated in scheduled.

17. Tenderers which are not complete in all respect and/or not supported by documents as mentioned in clause (15) above or are with conditions at variance with Terms and Conditions of tender are liable to be rejected summarily.

18. In the event of the Department/Office remaining closed on the day of the receiving/opening of auction bids for any unforeseen reason the tender shall be received upto 10.30 a.m. on the next working day of the Department. Tenders will be opened at 11.00 a.m. in the presence of such bidders who are to be present.

19. The Department reserves the right to accept or reject any or all the tenders without assigning any reasons thereof.

20. The award of tender will be governed by the contents of the O.M. No. 7-4-2013/Fin(Exp.) dated 08/07/2013.

SIGNATURE OF TENDERER____________________________
ADDRESS ____________________________
____________________________________________
(With stamp)

DIRECTOR
DIRECTORATE OF ANIMAL HUSBANDRY
& VETERINARY SERVICES,
PATTO, PANAJI, GOA.
## GOVERNMENT OF GOA
### DIRECTORATE OF ANIMAL HUSBANDRY & VETERINARY SERVICES,
### PATTO – PANAJI GOA

## DETAILS OF LOTS ALONGWITH LOCATION

(Inf. To be enclosed by concerned Dept.)

<table>
<thead>
<tr>
<th>Lot No.</th>
<th>Description of Item</th>
<th>Location of Lot</th>
<th>Officer to be Contacted for Inspection/details</th>
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</thead>
<tbody>
<tr>
<td>1.</td>
<td>Maruti Esteem</td>
<td>Animal Husbandry, H.O. Patto - Panaji</td>
<td>Dy. Director (Plan)</td>
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<tr>
<td></td>
<td>Chassis No. MA3EBE41S00271107 Engine No. GI3BBN104803</td>
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<td>2.</td>
<td>Mahindra Jeep</td>
<td>Veterinary Hospital, Acoi - Mapusa</td>
<td>Assistant Director</td>
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<td>Chassis No. DU33247 Engine No. DU33247</td>
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<tr>
<td>3.</td>
<td>Ambassador Car</td>
<td>Veterinary Hospital, Tonca – Caranzalem</td>
<td>Assistant Director</td>
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<tr>
<td></td>
<td>Chassis No. ABV734135 Engine No. BELMU037705</td>
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**SIGNATURE AND DESIGNATION**
GOVERNMENT OF GOA
DIRECTORATE OF ANIMAL HUSBANDRY & VETERINARY SERVICES,
PATTO – PANAJI GOA

AUCTION NOTICE No: - 9-1(13)/13-14/6227
DATED: - 06/02/2014

SCHEDULE OF LOTS
(TO BE FILLED IN BY BIDDER)

<table>
<thead>
<tr>
<th>Lot No.</th>
<th>Description of item</th>
<th>Amount of Bid value in Rs. Offered by purchaser (both in figures &amp; in words) For the Lot</th>
<th>Details of Security Deposit in the form of P.O/D.D. /D.C.R. enclosed on Lot basis in Rs.</th>
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</table>

Signature of the tenderer ………………………..

Name of the Tendering Firm …………………

……………………………………

Full address of Firm……………………………………

(with rubber stamp)……………………………………
GOVERNMENT OF GOA
DIRECTORATE OF ANIMAL HUSBANDRY & VETERINARY SERVICES,
PATTO – PANAJI GOA

AUCTION NOTICE No.: 9-1(13)/13-14/6227
DATED: 06/02/2014

DECLARATION BY BIDDER

I/WE HAVE READ, UNDERSTOOD AND ACCEPTED THE TERMS AND CONDITIONS OF AUCTION NOTICE AND I/WE HAVE OFFERED THE BID/BIDS IN FORM KEEPING IN VIEW THE TERMS AND CONDITIONS OF THE AUCTION IN TOTO. I/WE UNDERTAKE TO PAY THE TOTAL VALUE OF BID OFFERED FOR INDIVIDUAL LOT. THE SECURITY DEPOSIT AS REQUIRED HAVE ALSO BEEN ENCLOSED INDIVIDUAL, LOT WISE.

SIGNATURE ..............................................
FULL NAME & ADDRESS ..............................
OF FIRM/ PARTY .......................................

.............................................

(PL. affix rubber stamp of firm) .................

.............................................

.............................................